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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : CP/4/2016
NAME OF THE PETITIONER(S) : YSP PAULRAJ
NAME OF THE RESPONDENT(S) : STORE N MOVE PVT LTD
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

m/s - T. SARAVANAN
N. DHATCHAYAN

Counsel for
Respondents 2, 3 & 6

ORDER

No representation on behalf of Petitioner. Counsel for the Petitioner is called but absent. Counsel for R2, R3 and R6 is present. Counsel representing other Respondents are also called but absent. Counsel for R2, R3 and R6 submitted that he has preferred an Appeal before NCLAT against the order passed by this Bench dated 1.2.2017 and requests some time. At request, time is enlarged. Put up on 18.04.2017.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)